

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/195(KB)2022
IA(I.B.C)/378(KB)2024,
IA(I.B.C)/772(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	VOLKSWAGEN FINANCE PRIVATE LIMITED VS SANDIP KUMAR BAJAJ
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

For the Personal Guarantor

Mrs. Manju Bhuteria, Adv.

Ms. Meenakshi Manot, Adv.

Mr. Amandeep Singh, Adv.

Mr. Rishav Kumar Singh, Adv.

Ms. Khushi Gupta, Adv.

ORDER

1. Ld. Counsel for the Personal Guarantor present.

IA(I.B.C)/772(KB)2024

2. Notice. Notice accepted by Mr. Rishav Kumar Singh on behalf of the respondent.
Reply affidavit if any be filed within two weeks.
3. Post this matter on **14.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**